

Seventeenth Loksabha

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Title: Combined discussion on Statutory Resolution regarding Disapproval of Insolvency and Bankruptcy Code (Amendment) Ordinance, 2021 and Insolvency and Bankruptcy Code (Amendment) Bill, 2021 (Statutory Resolution-Not Moved and Government Bill-Passed).

HON. CHAIRPERSON : Now, we will take up Items 13 and 14 for consideration.

Shri Amar Singh Ji – Not there.

... (*Interruptions*)

HON. CHAIRPERSON: Prof. Saugata Roy – not there.

... (*Interruptions*)

HON. CHAIRPERSON: Shri M. K. Raghavan.

... (*Interruptions*)

HON. CHAIRPERSON: Shri Jasbir Singh Gill.

... (*Interruptions*)

HON. CHAIRPERSON: Adv. Dean Kuriakose.

... (*Interruptions*)

HON. CHAIRPERSON: Shri Benny Behanan.

... (*Interruptions*)

HON. CHAIRPERSON: Shri Adhir Ranjan Chowdhury.

... (*Interruptions*)

HON. CHAIRPERSON: Adv. Adoor Prakash.

... (*Interruptions*)

HON. CHAIRPERSON: Shri Manish Tewari.

... (*Interruptions*)

HON. CHAIRPERSON: Shri Suresh Kodikunnil.

... (*Interruptions*)

HON. CHAIRPERSON: Shri Faizal P.P. Mohammed.

... (*Interruptions*)

HON. CHAIRPERSON: Shri Viayak Bhau Raut.

... (*Interruptions*)

HON. CHAIRPERSON: Shri N. K. Premachandran.

... (*Interruptions*)

HON. CHAIRPERSON: Shri Kumbakudi Sudhakaran.

... (*Interruptions*)

HON. CHAIRPERSON: Shri P. R. Natarajan.

... (*Interruptions*)

HON. CHAIRPERSON: Adv. A.M. Arif.

... (*Interruptions*)

HON. CHAIRPERSON: Shri T.N. Prathapan.

... (*Interruptions*)

HON. CHAIRPERSON: Shri E.T. Mohammed Basheer.

... (*Interruptions*)

HON. CHAIRPERSON: Shri Thomas Chazhikadan.

... (*Interruptions*)

HON. CHAIRPERSON: Shri Hibi Eden.

... (*Interruptions*)

HON. CHAIRPERSON: Now, hon. Minister.

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH): Sir, on behalf of Shrimati Nirmala Sitharaman, I beg to move:

“That the Bill further to amend the Insolvency and Bankruptcy Code,

2016, be taken into consideration.”

माननीय सभापति : मंत्री जी, क्या आप इस बिल के संबंध में कुछ कहना चाहते हैं?

... (व्यवधान)

श्री राव इंद्रजीत सिंह : महोदय, बैंकरट्रसी कोड बिल को लागू हुए पांच साल हो गए हैं। इन पांच सालों के दौरान ईज़ आफ़ डूइंग बिजनेस के अंदर बहुत ज्यादा तरक्की हुई है।... (व्यवधान) मैं आपको बताना चाहता हूँ कि वर्ल्ड बैंक की रिपोर्ट के अनुसार इस बिल से पहले ईज़ ऑफ़ डूइंग बिजनेस में हमारी रैंकिंग 108वीं थी और इस बिल के आने के उपरांत पांच साल में वर्ष 2020 में हमारी रैंकिंग 57 है।... (व्यवधान) पहले रिकवरी के लिए 4.3 साल लगते थे और इस बिल के पास हो जाने के उपरांत केवल 1.6 साल रिकवरी करने के लिए लगते हैं। जो रिजॉल्विंग इनसॉल्वेंसी इंडिकेटर है, उसमें पहले हम 108वें नम्बर पर थे, उसमें अब हम 52वें नम्बर पर आ गए हैं। कोविड की वजह से हमारे देश में मीडियम एंड स्मॉल स्केल इंडस्ट्रीज के ऊपर कुछ आपत्ति महसूस हुई, जिसे रिजॉल्व करने के लिए हमने यह उचित समझा कि आज के दिन इसमें कुछ अमेंडमेंट करने की जरूरत है।... (व्यवधान) ऑर्डिनेंस पास किया गया और उस ऑर्डिनेंस को रिप्लेस करने के लिए आज यह बिल सदन के सामने पेश किया जाता है।

सभापति जी, मेरा सदन से निवेदन है कि इस अमेंडमेंट बिल को पास किया जाए।... (व्यवधान)

माननीय सभापति : प्रश्न यह है :

“कि दिवाला और शोधन अक्षमता संहिता, 2016 का और संशोधन करने वाले विधेयक पर विचार किया जाए।”

प्रस्ताव स्वीकृत हुआ।

... (व्यवधान)

माननीय सभापति : अब सभा विधेयक पर खंडवार विचार करेगी।

... (व्यवधान)

HON. CHAIRPERSON: Most of the hon. Members are in the well of the House, but still, I will call their names.

Shri Jasbir Singh Gill

... (*Interruptions*)

HON. CHAIRPERSON: Shri Kodikunnil Suresh

... (*Interruptions*)

HON. CHAIRPERSON: Shri N.K. Premachandran

... (*Interruptions*)

माननीय सभापति : प्रश्न यह है :

“कि खंड 2 से 18 विधेयक के अंग बनें ।”

प्रस्ताव स्वीकृत हुआ ।

खंड 2 से 18 विधेयक में जोड़ दिए गए ।

खंड 1, अधिनियमन सूत्र और विधेयक का पूरा नाम विधेयक में जोड़ दिए गए ।

RAO INDERJIT SINGH: Sir, I beg to move:

“That the Bill be passed.”

माननीय सभापति : प्रश्न यह है :

“कि विधेयक पारित किया जाए ।”

प्रस्ताव स्वीकृत हुआ ।

... (व्यवधान)

माननीय सभापति : सभा की कार्यवाही 3 बजे तक के लिए स्थगित की जाती है
।

14.38 hrs

The Lok Sabha then adjourned till Fifteen of the Clock.

15.00 hrs

The Lok Sabha reassembled at Fifteen of the Clock.

(Shri Rajendra Agrawal in the Chair)

... (व्यवधान)

15.00 ½ hrs

At this stage, Shri Gurjeet Singh Aujla, Shri Kalyan Banerjee, Shrimati Kanimozhi Karunanidhi and some other hon. Members came and stood on the floor near the Table.

... (व्यवधान)